

GOVERNMENT OF INDIA
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan)
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO. 406
TO BE ANSWERED ON 19.11.2019

Rights of Persons with Disabilities Act, 2016

406. SHRI VINCENT H. PALA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the survey mandated under Section 17a of the Rights of Persons with Disabilities Act, 2016;
- (b) the number of such students with disabilities identified by means of this survey;
- (c) whether any report of such a survey has been released; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHANPAL GURJAR)

(a) to (d) As per Section 17 (a) of the Rights of Persons with Disabilities Act, 2016, the appropriate Government and the local authorities have “to conduct survey of school going children in every five years for identifying children with disabilities, ascertaining their special needs and the extent to which these are being met”. This Ministry has not conducted any such survey. It is for the State Government and local authorities to conduct survey in this regard.
